

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:631

ANSWERED ON:09.12.2013

PREVENTION OF UNFAIR MEANS DURING SPORTS EVENTS

Gowda Shri D.B. Chandre;Jeyadural Shri S. R.

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details of sportspersons found involved in adopting unfair means in sporting events at national and international level during the last three years and the current year;
- (b) whether the Government has taken a serious note of the fact that several sports persons representing the National and State Teams have taken drugs or food supplements to enhance their performance; and
- (c) if so, the details of such cases noticed during the last three years and the current year along with the action taken by the Government against such guilty sportspersons?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH)

- (a) Yes, Madam. In the last three years and the current year up to November 2013, a total of 426 sportspersons were found involved in adopting unfair means in sporting events at the National level and violated NADA Anti Doping Rules. There is no Indian sportsperson reported to be involved in adopting unfair means during International Sporting events.
- (b) Yes, Madam
- (c) The details of sportspersons found involved in adopting unfair means in sporting events during the last three years and the current year along with the action taken by the Government against such guilty sportspersons is at the Annexure.